

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 14 / BB/ 2017	-	For hearing	Rule-4 of I&B	Edelwiss Assets Reconstruction Co. Ltd., Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SUCHITRA VALJEE 9820082993.	EDELWEISS ARC.	Valjee.

**ORDER**

Counsel for petitioner is present. He has filed memo along with order sheet of NCLAT that, matter is listed on 29/11/2017. None appeared for Respondent/Corporate Debtor. Counsel requested to list it on 30/11/2017. Hence matter is listed to be ordered on 30/11/2017. ✓ to be

  
**Member (T)**

  
**Member (J)**